

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(66)

C.S.P. No. 680/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE PARTIES: Mahindra Two Wheelers Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
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| 1. | Hemant Sethi | Advocate for Petitioner | |
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ORDER

CSP No. 680/230-232/NCLT/MB/MAH/2017

CSP No. 683/230-232/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on **16.10.2017**.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

M.K. SHRAWAT
Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 683/(MAH)/2017

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ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
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NAME OF THE PARTIES: M/s. Mahindra & Mahindra Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

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